

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:4172
ANSWERED ON:03.08.2009
LICENCES TO PRIVATE TELEPHONE OPERATORS
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has stopped issuing licences to new private telephone operators;and
- (b) if so, the details thereof alongwith the names of the new telecom companies which had applied for licences during the last three years and the current year?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT)

(a) & (b) Sir, presently, Unified Access Services (UAS) licences have not been granted to the applicants who applied from 26.09.2007 to 01.10.2007. In view of the judgement dated 31.03.2009 of the Hon'ble Telecom Dispute Settlement & Appellate Tribunal (TDSAT), in petition No. 286 of 2007, the Government on 22.07.2009, has sought recommendations of Telecom Regulatory Authority of India (TRAI) on this issue.

A list of names of the companies which had applied for grant of new UAS licences since 1st January, 2006 is given in the Annexure.